



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 16.07.2026 & 17.07.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 377 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd. With	NPS Chawla	Siddharth Ranade Nishi Bhankaria Kaazvin Kapadia Mahima Tahiliani- R1
2.	Comp. App. (AT) (Ins) No. 380 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd.	NPS Chawla	Siddharth Ranade Nishi Bhankaria Kaazvin Kapadia Mahima Tahiliani- R1
3.	Comp. App. (AT) (Ins) No. 1340 of 2025 (With Defects)	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya	Utsav Trivedi Manini Roy- R3 Mishra Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor

4.	Comp. App. (AT) (Ins) No. 1342 of 2025 & I.A. No. 1155 of 2026	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Akshay Chandra- Intervenor
5.	Comp. App. (AT) (Ins) No. 1343 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
6.	Comp. App. (AT) (Ins) No. 1344 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Akshay Chandra- Intervenor
7.	Comp. App. (AT) (Ins) No. 1346 of 2025 (With Defects)	Spotlight Vanijya Ltd. Vs. RP of Hindusthan National Glass & Industries Ltd. & Ors. With	Anuj Tiwari	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
8.	Comp. App. (AT) (Ins) No. 1347 of 2025 (With Defects)	Soneko Marketing Pvt. Ltd. Vs. Girish Sriram Juneja, RP & Ors. With	Pratiksha Sharma	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1
9.	Comp. App. (AT) (Ins) No. 1353 – 1355 of 2025	Jeel Kandla Service Vs. Resolution Professional, Hindusthan National Glass & Industries Ltd. & Ors. With	Ayyam Perumal Karthik M	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor

10.	Comp. App. (AT) (Ins) No. 1356 – 1358 of 2025 & I.A. No. 1143, 1144, 1145 of 2026	Annasaheb K. Navle & Ors. Vs. Resolution Professional of Hindusthan National Glass Industries Ltd & Ors. With	Pawas Kulshrestha	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra
11.	Comp. App. (AT) (Ins) No. 1333 of 2025 (With Defects)	AGI Greenpac Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Sanjeev Kumar Sharma	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra-
12.	Comp. App. (AT) (Ins) No. 1497 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya	Utsav Trivedi Manini Roy- R3 Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
13.	Comp. App. (AT) (Ins) No. 1498 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
14.	Comp. App. (AT) (Ins) No. 1514 of 2025	Jeel Kandla Service Vs. Girish Sriram Juneja, RP of Hindusthan National Glass & Industries Ltd. & Ors. With	Ayyam Perumal Karthik M	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
15.	Comp. App. (AT) (Ins) No. 1543 & 1544 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	Sanjeev Kr. Sharma	Smriti Churiwal Jaiveer Kant- R1 Siddhant Kant Gayathri Balasubramanian- R2 Utsav Trivedi Manini Roy- R3

16.	Comp. App. (AT) (Ins) No. 1546 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	Sanjeev Kr. Sharma	Smriti Churiwal Jaiveer Kant- R1 Siddhant Kant Gayathri Balasubramanian- R2 Utsav Trivedi Manini Roy- R3
17.	Comp. App. (AT) (Ins) No. 1595 of 2025 & I.A. No. 6265 of 2025	Nashik Workers Union, Through Santosh Vasant Kulkarni Vs. Girish Sriram Juneja, RP & Ors.	Anirudh Sangneria	Utsav Trivedi Manini Roy- R2&4
18.	Comp. App. (AT) (Ins) No. 1863 of 2025	Authum Investment & Infrastructure Ltd. Vs. HSBC Asset Management India Pvt Ltd & Ors.	Himanshu Satija	Deep Roy Shirshti Agnihotri- R1-5 Pooja Mahajan- for RP Aishwarya Adlakha- R6
19.	Comp. App. (AT) (Ins) No. 867 of 2024	Jharkhand Bijli Vitran Nigam Ltd. Vs. Emdee Digitronics Pvt. Ltd. With	Sachin Kumar	Arkodb Sinha
20.	Comp. App. (AT) (Ins) No. 1010 of 2024	Emdee Digitronics Pvt. Ltd. Vs. Jharkhand Bijli Vitran Nigam Ltd.	Arkodb Sinha	Sachin Kumar Akash Sharma
21.	Comp. App. (AT) (Ins) No. 1437 of 2025 & I.A. No. 5596 of 2025	ACCIL Hospitality Pvt. Ltd. Vs. IFCI Ltd. With	Rajeev Aggarwal	Nimita Kaul Mohit Chaubey-R1

22.	Comp. App. (AT) (Ins) No. 1313 of 2025	IFCI Ltd. Vs. ACCIL Hospitality Pvt. Ltd.	Nimita Kaul	Tanuj Sud Ajay Kumar
23.	Comp. App. (AT) (Ins) No. 1360 & 1361 of 2025	Sparsh Hospitals & Critical Care Pvt. Ltd. Vs. Chita Ranjan Das & Ors.	Srisatya Mohanty	Dhananjay Bhaskar Ray- R1 Sahunak Mita Riyanshu Agarwal- R2
24.	Comp. App. (AT) (Ins) No. 1908 of 2025	Magatul Industries Ltd. Vs. Abhijit Guhathakurta	Anuja Pethia	Anoop Rawat Vaijayant Paliwal- for RP
25.	Comp. App. (AT) (Ins) No. 242 & 243 of 2026 & I.A. No. 4058 of 2026	Smt. Madhulika Periwal Vs. Amit Pareek Resolution Professional National Plywood Industries Ltd. & Ors.	Abhinav Agrawal	Gaurav Mitra Vishal Hirawat- R2 Sumant Batra Shivam Gautam- R3 Suraj Sharma- R1, RP
26.	Comp. App. (AT) (Ins) No. 1536 of 2025	Asset Reconstruction Company (India) Ltd. Vs. Vikas Gopichand Khiyani, IRP of Xrbia Warai Developers Pvt. Ltd. With	Padmaja Kaul	Gaurav Jalendra
27.	Comp. App. (AT) (Ins) No. 1537 of 2025	Asset Reconstruction Company (India) Ltd. Vs. Sanjay Vijay Jeswani, IRP of Xrbia North Hinjewadi Developers Pvt. Ltd. With	Padmaja Kaul	Yash Jariwala

28.	Comp. App. (AT) (Ins) No. 1026 of 2026	Golden Years Properties Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Niharika Sharma	Kushagra Sah Vansh Bhulani- R1 Amir Arsiwala Yash Jariwala- R2
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By order of Hon'ble Officiating Chairperson
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Registrar